

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 216 of 2019**

**Dated: 15<sup>th</sup> October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Damodar Valley Corporation ...Appellant(s)**

**Vs.**

**West Bengal Electricity Regulatory Commission & ...Respondent(s)  
Anr.**

Counsel for the Appellant(s) : Ms. Anushree Bardhan  
Mr. Shubham Arya

Counsel for the Respondent(s) : Ms. Shreya Mukerjee  
Mr. Arnav Vidyarthi for R-2

**ORDER**

Appearance of Respondent No.1 and objections of Respondent No.2  
shall be filed within six weeks.

List the matter on **10.12.2019.**

**(Ravindra Kumar Verma)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*mk/pk*